NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 110(ND)/2009 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2016

NAME OF THE COMPANY:

Abinash Chander Mahajan & Ors.

Vs.

M/s. Vikas Promoters Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. KRISHNENDU DATTA

2. SANJANA SAODY

3. Abhinou Aquihohi for Repondent No.T

4. Sumil Fernandes

5. Siddhooth Bhosna

6. Nitho Jain

7. Ankur Gara

1. KRISHNENDU DATTA

3. Movs for Petitioniërs

6. Mitho Jain

7. Ankur Gara

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4. Sumil Fernandes

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8. Movs for Repondent No.T

8. No.T

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8. Movs

Order

Part heard. List for further argument on 29th August 2016

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

5th August 2016 (A.K. Arora)